

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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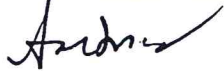

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/22/2017
NAME OF THE PETITIONER(S) : MM SUNDARAM
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1
UNDER SECTION : 58


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A.M. Sridharan	Counsel for Respondent - 1	
2.	V. PALAN APPAN	Legal Counsel for Petitioner	

ORDER

PCS representing the petitioner present and filed an application for impleading the son of the petitioner in the petition as LR of the deceased petitioner and prayed for time to make submissions. Counsel for respondents present. Time is extended at request. Put up on 05.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)